

352

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

M.A. NO. 3 OF 2026

IN

ORIGINAL APPLICATION NO. 676 OF 2023

In the matter of:

News Item "Agriculture Runoff causing groundwater pollution in Punjab Making Drinking Water Unsafe Reveals Study" appearing in The Times of India dated 12.10.2023.

**Index**

<b>Sr. No.</b>	<b>Particulars</b>	<b>Page no.</b>
<b>1.</b>	<b>Affidavit on behalf of respondent no.07</b> i.e. Central Pollution Control Board in Original Application No. 676 of 2023	<b>1 – 2</b>

**Filed by**



**Vikrant Pachnanda Adv**  
**On behalf of Central Pollution Control Board**

**Place: Delhi**

**Dated:22.04.2026**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

M.A. NO. 3 OF 2026

IN

Original Application No. 676/2023

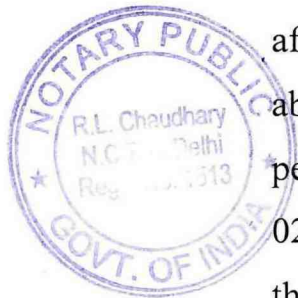
**IN THE MATTER OF:**

News Item "Agriculture Runoff causing groundwater pollution in Punjab Making Drinking Water Unsafe

**AFFIDAVIT ON BEHALF OF RESPONDENT NO.07 i.e. CENTRAL POLLUTION CONTROL BOARD IN COMPLIANCE WITH ORDER DATED 30.01.2025 IN OA NO. 676 OF 2023**

I, Nazimuddin, in the capacity of Scientist-F, having office at Delhi, Central Pollution Control Board, PariveshBhawan, East Arjun Nagar, Delhi, do hereby solemnly affirm and sincerely state on oath as follows: -

1. That I, the deponent herein is the authorized representative to represent the CPCB in the present case, and as such, I am well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent to verify, sign and swear this affidavit on behalf of the Central Pollution Control Board ("CPCB").
2. That in compliance with order dated 30.01.2025 passed by this Hon'ble Tribunal in OA No. 676 of 2023, CPCB is submitting the present affidavit with respect to the sample report filed earlier as directed vide the above mentioned order. The said report was filed on 30.03.2026 and as per the website of this Hon'ble Tribunal, the same was uploaded on 02.04.2026 having page numbers 253-351. CPCB craves leave to refer to the contents of the same which are not being repeated for the sake of brevity.



3. That the said sample report has been drafted and filed under my instructions and authority the contents thereof are true and correct on the basis of the records maintained during ordinary course of business of CPCB and available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.

*Handwritten signature*

**DEPONENT**

नाज़िमउद्दीन / Nazimuddin  
वैज्ञानिक 'एफ' / Scientist 'F'  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
Central Pollution Control Board  
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)  
(Ministry of Environment, Forest And Climate Change, Govt. of India)  
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032  
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

**VERIFICATION**

I, Nazimuddin, working as Scientist 'F' in Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032, the respondent No. 1 herein do hereby verify that the contents of the above paragraphs are true and correct to the best of my knowledge, information and belief.

22 APR 2026

Verified at New Delhi on this the ..... Day of April, 2026.



**ATTESTED**  
*Handwritten signature*  
**NOTARY PUBLIC**  
**GOVT. OF INDIA**

22 APR 2026

22 APR 2026

*Handwritten signature*

**DEPONENT**

नाज़िमउद्दीन / Nazimuddin  
वैज्ञानिक 'एफ' / Scientist 'F'  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
Central Pollution Control Board  
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)  
(Ministry of Environment, Forest And Climate Change, Govt. of India)  
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032  
Parivesh Bhawan, East Arjun Nagar, Delhi-110032